

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

31(ND)/2016

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2020

NAME OF THE COMPANY: Anil Goyal & Ors. Vs. M/s. Kalyan Polypacks Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398

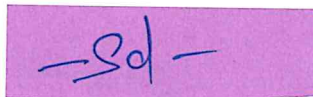
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

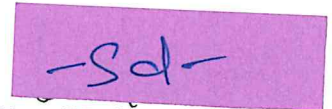
Ms. Vishakha Gupta, Advocate for the Petitioner
Mr. Bhaskar Subramanian along with Respondent
No. 3 in person.

ORDER

No time left in view of the constitution of the Special Bench. In view of the same renotify this case on 18th February, 2020.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)